

power restrictions and unstable power supply etc. Various measures such as renovation, debottlenecking and modifications programmes have been taken in hand to remove these constraints.

(3) The following projects are likely to be commissioned during 1977-78.

Name of unit	'000 tonnes Capacity	
	N	P
1. Khetri		90
2. Sindri Rationalisation		156
3. Nangal Expansion	152	
4. Trombay IV	75	75
5. Talcher	228	
6. Ramagundam	228	
7. Bhatinda	235	
8. Sindri Modernisation	129	

Estimated Loss due to laying of Pipelines from Bombay High to Trombay

326. SHRI MUKHTIAR SINGH MALIK:
SHRI G. M. BANATWALLA:

Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware of the reports that natural gas worth Rs. 15 crores to Rs. 20 crores will have to be burnt away every year if the decision of the Project investment Board regarding laying of pipelines from Bombay High to Trombay is implemented;

(b) whether the P. I. B's decision to lay oil and gas pipelines from Bombay High to Trombay via Uran will cost Rs. 850 crores and will delay the establishment of new petro-chemical industries in Gujarat; and

(c) whether Government have any proposal to save such losses and if so, the broad outlines thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). While such a report has appeared in a section of the press, the facts are as follows:

The Public Investment Board approved of the proposal to lay oil and gas pipelines from Bombay High field to Trombay via Uran, where a shore terminal would be set up. The gas pipeline would help utilise the associated gas which would otherwise have to be flared. It is not, therefore, correct to say that the Public Investment Board's decision would lead to the flaring of the gas worth Rs. 15 crores to Rs. 20 crores. Rather, when the gas pipeline is laid, it would help save and utilise gas worth about Rs. 22 crores during 1978-79. This would not be possible in any other alternative. It is also not a fact that the oil and gas pipelines would cost Rs. 850 crores. The cost of the pipelines is estimated at about Rs. 219 crores. Presently, there is no proposal under consideration for the establishment of new petro-chemical industries in Gujarat. However, the Government have approved of the taking up of a feasibility study for the transport of free gas from South Bassein field to Gujarat through an appropriate pipeline system, to meet the future needs of Gujarat.

Fees charged by Lawyers for appearing in High Courts and Supreme Court

327. SHRI KANWAR LAL GUPTA:
Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that lawyers of High Courts and Supreme Court charge heavy amount of fees for appearing before these courts: